

197 **Protection for Risky Exports**

2687. **SHRI P. M. SAYEED**: Will the Minister of **COMMERCE** be pleased to state:

(a) whether Government propose to set up some financial body to provide protection for risky exports; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) No, Sir. The Export Credit Guarantee Corporation of India is providing insurance cover against risky exports to the Indian Exporters.

(b) Question does not arise.

197 **Promotion of Tourism in Tamil Nadu**

2688. **SHRI C. SRINIVASAN**:
SHRI P. R. S. VENKATESAN:

Will the Minister of **TOURISM** be pleased to state:

(a) the funds earmarked for the promotion of tourism during the Eighth Plan period;

(b) the allocation made during the current year, State-wise;

(c) the scope for further promotion of tourism in Tamil Nadu;

(d) whether any schemes have been received by the Government from the Government of Tamil Nadu for promotion of tourism in Tamil Nadu including Kalarayan hills in South Arcot district;

(e) if so, the details thereof; and

(f) the time by which these schemes likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI

SATYA PAL MALIK): (a) and (b) The Eighth Five Year Plan has not yet been finalised.

(c) Development and promotion of tourism is primarily the responsibility of the State Government. However, the Ministry of Tourism extends financial assistance on specific projects/schemes based on their merits, availability of funds and *inter se* priorities. For Tamil Nadu the following projects/schemes have been prioritised for Central financial assistance for the year 1990-91:--

1. Tourist complex at Thanjavur
2. Tented accommodation
3. Tourist facilities at Kulasakarpattinam
4. Tourist facility at Kumbhakonam
5. Purchase of boats
6. Wayside amenities at two places

The detailed projects/schemes with estimates are awaited from State Governments.

(d) No, Sir.

(e) and (f) Does not arise.

198 **Export of Iron Ore Fines**

2689. **SHRI GOPI NATH GAJAPATHI**: Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether the Steel Authority of India Ltd. propose to export iron-ore fines through its recently created Raw Materials Division in Singhbhum district, Bihar;

(b) whether the new Raw Materials Division will directly export iron-ore fines or through MMTC;

(c) the countries to which iron-ore fines are proposed to be exported;

(d) whether iron-ore fines available in Orissa are also being exported by M.M.T.C.; and

(e) if so, since when?